

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पी० शिन्दे) : (क) और (ख) माह अगस्त के लिए बिहार सरकार को 10,000 मीटरी टन (लगभग 450 वैन) गेहूं का अतिरिक्त आवंटन किया गया है। यह आवंटन सामान्य मासिक आवंटन के अतिरिक्त है। बिहार में स्थित भारतीय खाद्य निगम के डिपों में उपलब्ध स्टॉक से मलाई की जाएगी। तथापि, उत्तरी बिहार में बाढ़ों के कारण रेल और सड़क यातायात में अड़चन पड़ने के कारण राज्य सरकार इस माह में समूची मात्रा उठा नहीं सकी। शेष मात्रा अगले महीने में उठाई जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). For the month of August, the Bihar Government has been allotted an additional allotment of 10,000 tonnes of wheat (about 450 wagon loads). This is over and above the normal monthly allocation. Supplies will be made from stocks available in the FCI depots in Bihar. However, due to interruption of rail and road communication on account of floods in North Bihar, the State Government may not be in a position to lift the entire quantity during the month. The balance quantity will have to be lifted in the next month.]

#### Leprosy programme in Maharashtra

1424. SHRI DEORAO PATIL :  
 PROF. N. M. KAMBLE :  
 SHRI S. W. DHABE :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the details of allocation for Maharashtra under the National Leprosy Control Programme during the Fifth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): A provision of Rs. 312.41 lakhs has been tentatively made in the Fifth Five Year Plan for giving Central assistance to Maharashtra for National Leprosy Control Programme. The assistance is intended to cover

†[ ] English translation.

expenditure on the construction of Temporary Hospitalization wards, purchase of equipments, vehicles, microscopes, purchase of drugs for leprosy patients and the operational cost of the Scheme.

#### Requirement of certified seeds of hybrids and other varieties

1425. SHRI DEORAO PATIL :  
 PROF. N. M. KAMBLE :  
 SHRI S. W. DHABE :  
 SHRI R. D. J. AVERGOANKAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any assessment as to the requirements of Certified Seeds of hybrids and other varieties by each State, during the current financial year; and

(b) if so, what are the details thereof and to what extent the demand is proposed to be met ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b) It is primarily the responsibility of the State Governments to assess the requirements of certified seeds and ensure the supply of seeds. The Government of India conduct a review of the arrangements being made by the State Governments and supplement the efforts of State Governments through Organisations like the National Seeds Corporation, State Farms Corporation etc. The National Seeds Corporation expects to supply during 1974-75 26,534 quintals of maize, 13,966 quintals of sorghum, 12,165 quintals of bajra, 89,605 quintals of paddy and 137330 quintals of wheat seeds.

#### Demand of foundation seeds

1426. PROF. N. M. KAMBLE :  
 SHRI S. W. DHABE :  
 SHRI R. D. J. AVERGOANKAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any assessment as to the requirement of foundation seeds for various Crops by each State, during the year 1974-75 and 1975-76; and

(b) If so, what are the details thereof and to what extent the demand is proposed to be met from the foundation seed farms ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) It is the primary responsibility of the State Governments to make assessments of the requirement of quality seeds and the seed production programmes to be organised for meeting the seed requirements and what quantities of foundation seeds of different crops would be required for the purpose. The foundation seed production is undertaken mainly by the National Seeds Corporation, a Government of India undertaking, as also agricultural universities and some State Departments of Agriculture. In so far as the N.S.C. is concerned, indents for foundation seeds of varieties of all-India importance are required to be placed one year ahead of the sowing season. As far as 1974-75 is concerned, the Corporation has met the requirements of foundation seeds of all the seed producers who had placed orders one year ahead. In respect of seed producers who did not place indents in time, in view of the inadequate availability, the full requirements could not be met. The quantities of foundation seeds allotted as against indent are given below:

	(in acres)	
	Area for which foundation seed was indented	Area for which foundation seed was allocated
Paddy	10,643	6,869
Jowar	58,838	30,407
Bajra	60,834	51,069
Maize	15,140	12,166

In so far as 1975-76 is concerned, the NSC would be in a position by and large, to meet all requirements of foundation seeds wherever orders have been placed in time.

#### Central assistance to the Municipal Corporations in Maharashtra

1427. PROF. N. M. KAMBLE :

SHRI S. W. DHABE :

SHRI R. D. J. AVERGOANKAR:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have sanctioned any financial assistance to the Nagpur and other Corporations and Municipalities in Maharashtra for garbage clearance and sanitary arrangements; and

(b) if so, what are the details in this regards ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS & HOUSING (SHRI OM MEHTA): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

#### Acquisition of land in trans Jumna area

1428. SHRI GANESH LAL MALI: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of the land the Government and the DDA have acquired in the villages of trans-Jumna area;

(b) if so, the name of the villages and colonies where lands have been acquired;

(c) whether it is a fact that the houses of persons who purchased lands from the colonizers and obtained no objection certificates from D.D.A. are being demolished; if so, the details thereof; and

(d) what action Government propose to take against the colonizers who defraud the public in this manner ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b)